

DIVISION BENCH
COURT - II

P-107

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/254(KB)2023
IA(I.B.C)/719(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH JULY 2024

IN THE MATTER OF	ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS SURESH KUMAR PATNI
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Ms. Kiran Sharma, Adv.] For the Applicant

Ms. Devanshi Prasad, Adv.]

Mr. Abhishek Banerjee, Adv.] For the Personal Guarantor

Mr. Udit Agarwal, Adv.] For the Resolution Professional

ORDER

1. Ld. Counsel appearing on behalf of the parties present.
2. List this matter for further consideration on **01.08.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.